

Contested Commercial Cases disposed during the month of February, 2022

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Settled)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/1/2021	2021	Dhunseri Tea and Industries Ltd. Vs Roop Kumar Chopra	Tridib Bose	22-01-2021	Yes ** pre-institution mediation falls jurisdiction DLSA	09-02-2022	383	Contested	Na	Na	Companies Act, 151
2			Arbit. Case/1/2022	2022	M/s Agni Power and Electronics Pvt. Ltd. Vs Indian Oil Corporation Ltd.	Swarupa Ghosh	13-01-2022	Yes ** pre-institution mediation falls jurisdiction DLSA	10-02-2022	28	Contested	Na	Na	Arbitration and Conciliation Act, 9
3			Arbit. Case/12/2021	2021	Dipanjana Bhattacharjee Vs Manish Kakrania	Ganesh Narayan Jajodia	03-08-2021	Yes ** pre-institution mediation falls jurisdiction DLSA	14-02-2022	195	Contested	Na	Na	Arbitration and Conciliation Act, 9
4			Arbit. Case/10/2021	2021	Sri Swapan Kumar Ray Vs M/s. Bells Advertising Syndicates	Sanjna Ganguly	22-07-2021	Yes ** pre-institution mediation falls jurisdiction DLSA	19-02-2022	212	Contested	Na	Na	Arbitration and Conciliation Act, 9
5			Arbit. Case/11/2021	2021	ESS ESS Endeavours Pvt. Ltd. Vs Basu Tea Pvt. Ltd.	Anujit Biswas	30-07-2021	Yes ** pre-institution mediation falls jurisdiction DLSA	22-02-2022	207	Contested	Na	Na	Arbitration and Conciliation Act, 9
6			Title Suit/3/2020	2020	Siddhant Commotrade Pvt. Ltd. Vs M/S DBarCode Restro Bar And Club LLP	Sanat Sil	09-01-2020	Yes ** pre-institution mediation falls jurisdiction DLSA	23-02-2022	776	Contested	Na	Na	Code of Civil Procedure, 151
7			Arbit. Case/12/2020	2020	Union of India Vs Modi Projects Ltd.	Bibhas Adhikary	06-02-2020	Yes ** pre-institution mediation falls jurisdiction DLSA	24-02-2022	749	Contested	Na	Na	Arbitration and Conciliation Act, 34
			Arbit. Case/14/2020	2020	Union of India Vs Modi Projects Ltd.	Bibhas Adhikary	12-02-2020	Yes ** pre-institution mediation falls jurisdiction DLSA	24-02-2022	743	Contested	Na	Na	Arbitration and Conciliation Act, 34
			Arbit. Case/25/2021	2021	Papiya Mukherjee Vs Aruna Banerjee	Hiran Chatterjee	24-11-2021	Yes ** pre-institution mediation falls jurisdiction DLSA	24-02-2022	92	Contested	Na	Na	Arbitration and Conciliation Act, 9

8	Commercial Court at Asansol	Paschim Bardhaman	No Contested Case disposal
9	Commercial Court at Rajathat	North 24 Parganas, Nadia, Howrah, Hooghly	Nil
11	Commercial Court at Siliguri		No Data provided Till Now